

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GRAN ELECTRONICS
PRIVATE LIMITED**

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Gran Electronics Private Limited
2.	Date of incorporation of corporate debtor	20 th January, 2004
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U32100MH2004PTC144083
5.	Address of the registered office and principal office (if any) of corporate debtor	171-C, 17th Floor, C Wing, Mittal Court, Nariman Point, Mumbai City, Maharashtra, 400021
6.	Date of closure of Insolvency Resolution Process	14 th July, 2020
7.	Liquidation commencement date of corporate debtor	12 th February, 2021*
8.	Name and registration number of the insolvency professional acting as liquidator	Ms. Jovita Reema Mathias Registration No.: IBBI/IPA-002/IP-N00337/2017-2018/10941
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 306, A Wing, Rustomjee Central Park, Andheri Kurla Road, Chakala, Andheri East, Mumbai City, Maharashtra, 400069 Email: ip.reemajm@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 306, A Wing, Rustomjee Central Park, Andheri Kurla Road, Chakala, Andheri East, Mumbai City, Maharashtra, 400069 Email: liquidator.gran@gmail.com
11.	Last date for submission of claims	20 th March, 2021*

*Note: The commencement of liquidation process was pronounced vide Order dated 12th February, 2021; however, the same was uploaded on the NCLT website and communicated to the Liquidator on 18th February, 2021.

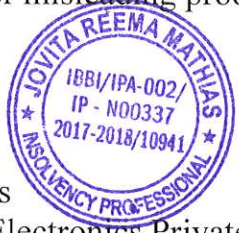
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Gran Electronics Private Limited on 12th February, 2021.



The stakeholders of Gran Electronics Private Limited are hereby called upon to submit their claims with proof on or before 20th March, 2021, to the liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Jovita Reema Mathias

Liquidator for Gran Electronics Private Limited

Reg No.: IBBI/IPA-002/IP-N00337/2017-2018/10941

Date: 19th February, 2021

Place: Mumbai